

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4118
ANSWERED ON:21.12.2005
APPOINTMENT OF OUTSIDERS AS VIGILANCE OFFICERS
Moorthy Shri A.K.

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Chief Vigilance Commissioner has suggested appointment of outsiders as Vigilance Officers in the Public Sector Undertakings;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a) to (c): In all important Public Sector Undertakings and Banks outsiders are already being appointed as Chief Vigilance Officers. As per information provided, Central Vigilance Commission has now suggested that 'outsiders' as Chief Vigilance Officer's should also be posted in few other departments namely Post & Telegraphs, the Railways, Central Board of Direct Taxes and Central Board of Excise & Customs.